

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 233**  
**(IB)-570/ND/2023**  
**IA-576/2024, Invt. Pett./88/2023**

**IN THE MATTER OF:**

**Ask Trusteeship Services Pvt. Ltd. & Ors.      ...      Applicant/Petitioner**

**Versus**

**ATS Heights Pvt. Ltd.      ...      Respondent**

**Under Section: 7 of IBC 2016**

**Order delivered on 08.03.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant/FC :** Sr. Adv. Arun Kathpalia, Adv. Arunav Guha Roy,  
Adv. Diksha Gupta, Adv. Aditya Dhupar, Adv.  
Anushree Poddar  
**For the Respondent :** Adv. Kartik Nayar, Adv. Krish Kalia, Adv.  
Divyansh Rai  
**For the Intervener :** Adv. Sandeep Chilana, Adv. Abdullah Tanveer,  
Adv. Vaishnavi Gupta

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

List the matter on 19.03.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**